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SLP(C)No. 14691 OF 2000

ITEM No.1-A
(For Judgment)

Court No. 4

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

C.A. No.821/2002 @
Petition(s) for Special Leave to Appeal (Civil) No.14691/2000

G.N. NAYAK

Appellant

VERSUS

GOA UNIVERSITY & ORS.

Respondents

[HEARD BY HON'BLE S.RAJENDRA BABU AND RUMA PAL, JJ]

Date : 29/01/2002 This Petition was called on for
pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. N. Ganpathy, Adv.

For Respondent (s) Mr. V.N. Raghupathy, Adv.

Ms. Praveena Gautam, Adv.

O R D E R

.....L.....I.....J
.SP2

Hon'ble Mrs. Justice Ruma Pal pronounced the
judgment of the Court.
Leave granted.
The appeal is allowed without any orders as to
costs.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master

Signed reportable judgment is placed on the file